

FORM P9
PUBLIC ANNOUNCEMENT

(Under regulation 19(2) of the Insolvency and Bankruptcy Board of India (Pre-packaged Insolvency Resolution Process) Regulations, 2021)

FOR THE ATTENTION OF THE CREDITORS OF KETHOS TILES PRIVATE LIMITED

Notice is hereby given that the Adjudicating Authority, Ahmedabad Bench has ordered for the commencement of pre-packaged insolvency resolution process for Kethos Tiles Private Limited on 04th January, 2024.

RELEVANT PARTICULARS		
I	II	III
1	Name of corporate debtor	Kethos Tiles Private Limited
2	Former name(s), if changed in last two years	NA
3	Date of incorporation of corporate debtor	05 th August, 2015
4	Authority under which corporate debtor is incorporated / registered	Registrars of Companies, Ahmedabad
5	Identification number	U26933GJ2015PTC084080
6	Address of the registered office and principal office (if any) of corporate debtor	Survey No. 111, 112, 119(P), Gulab Ni Muvadi, Ahmedabad-Modasa Highway, Nr. Salatpur Chokadi, Talod Sabar Kantha-383215.
7	Pre-packaged insolvency commencement date	04 th January, 2024
8	Name and registration number of the resolution professional	CA Vikash Gautamchand Jain Regn. No.: -IBBI/IPA-001/IP-P00354/2017-18/10612
9	Address and e-mail of the resolution professional, as registered with the Board	Address: 204, Wall Street-1, Opp. Orient Club, Nr. Gujarat College, Ellis bridge, Ahmedabad, Gujarat Email: - ca.vikasjain1@icai.org
10	Address and e-mail to be used for correspondence with the resolution professional	Address: 204, Wall Street-1, Opp. Orient Club, Nr. Gujarat College, Ellis bridge, Ahmedabad, Gujarat E-mail ID: ppirp.kethos@gmail.com
11	List of claims shall be made available from 8 th January, 2024 at:	Address: 204, Wall Street-1, Opp. Orient Club, Nr. Gujarat College, Ellis bridge, Ahmedabad, Gujarat

SD/-

CA Vikash Gautamchand Jain
Resolution Professional of Kethos Tiles Private Limited

Date: 06th January, 2024
Place: Ahmedabad